

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 246
CP-151/ND/2020

IN THE MATTER OF:

Rahul Sachdeva & Ors.

... **Applicant/Petitioner**

Versus

M/s. Kewal Automobiles Private Limited

... **Respondent**

Under Section: 241(1), Sec.242(4)

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. B.S. Bagga

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT OFFICER)